

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M.K. PREETHA. for KSR & CO.	Counsel for Petitioner	M.K. Preetha
2.)	B. Dhanaraj -	in Resp -	B. Dhanaraj

ORDER

Counsel representing both the parties are present and stated that the mediation between the parties for settlement is in progress and prayed time to report the final outcome of the settlement talks. Time extended at their request. Put up on 10.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)